

KOCHI BENCH

ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD AT

10.30 AM ON 22nd May 2020

PRESENT:

Shri. Ashok Kumar Borah, Member (Judicial)
Shri. Veera Brahma Rao Arekapudi, Member (Technical)

&

APPLICATION NUMBER	:	
PETITION NUMBER	:	TCP/11/KOB/ 19
SECTION	:	241-242
NAME OF THE PETITIONER(S)	:	A.K MANSOOR
NAME OF RESPONDENTS	:	CHANNEL FOODS PVT LTD

Counsel for the petitioner(s):

Name of Counsel	Designation	Phone No.	Email	Signature

Counsel for the Respondent(s):

Name of Counsel	Designation	Phone No.	Email	Signature

Office Notes

22nd May 2020

ORDER

Learned counsel for respondent submitted an email stating that he is ready for hearing through video conferencing. However, no information received from the counsel for the petitioner as to whether he is ready for hearing through video conferencing. Hence adjourned to 5.6.2020.

Sd/-

Veera Brahma Rao Arekapudi
Member (Technical)

Sd/-

Ashok Kumar Borah
Member (Judicial)

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26/5/20